

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.2620
TO BE ANSWERED ON 01/12/2016

NON-AVAILABILITY OF PANCHAYAT BHAWANS

2620. SHRI P. KARUNAKARAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it has come to the notice of the Union Government that many of Panchayats are facing a lot of difficulties due to non-availability of Panchayat Bhawans, if so, the details thereof;
- (b) the details of number of Panchayat Bhawan sanctioned, constructed and those still under construction in country, State-wise;
- (c) the details of number of Resource Centres constructed at Gram Panchayat level in the country, State-wise;
- (d) whether any targets have been fixed by the Ministry in this regard; and
- (e) if so, the details thereof and action taken or proposed to be taken to achieve the targets?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

- (a) & (b) As per reports received from the States/UTs, about 46100 Gram Panchayats (GPs) are without their own buildings. Since Panchayat is a State subject, providing a separate building for each GP is primarily the responsibility of concerned State Government. Details of GP Bhawans constructed and under construction under the various schemes are maintained at the State/UT level. Under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), financial assistance was provided to the States for construction of GP Bhawans as proposed by the respective States in their annual plans. Details of number of Panchayat Bhawans sanctioned and constructed under the scheme of RGPSA are given at Annexe.
- (c) Under the scheme of RGPSA, funds were provided for setting up of resource centres at State, District/Sub-District and Block levels and not at the Gram Panchayat level.
- (d) & (e) Do not arise.

Annex referred to in reply to Part (a) and (b) of the Lok Sabha Unstarred Question No. 2620 regarding non-availability of Panchayat Bhawans to be answered on 01.12.2016

Panchayat Bhawan sanctioned to States/UTs and constructed under RGPSA

S.No.	States	Bhawans Sanctioned	Bhawans Constructed
1.	Assam	455	46
2.	Andhra Pradesh	569	266
3.	Arunachal Pradesh	1556	26
4.	Bihar	350	0
5.	Gujarat	310	246
6.	Haryana	275	105
7.	Himachal Pradesh	212	50
8.	Jharkhand	50	0
9.	Karnataka	141	2
10.	Kerala	67	11
11.	Maharashtra	700	617
12.	Manipur	40	17
13.	Mizoram	594	11
14.	Odisha	115	25
15.	Punjab	170	22
16.	Rajasthan	200	195
17.	Sikkim	19	8
18.	Tamil Nadu	399	218
19.	Telangana	193	193
20.	Tripura	96	8
21.	Uttarakhand	151	41
22.	Uttar Pradesh	630	98
23.	West Bengal	5	4
24.	Daman	6	0
25.	Dadara & Nagar	11	0
26.	Chandigarh	6	0
	Total	7320	2209
